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Title: Need to pay proper wages to workers by Padma Chemicals Limited.

SHRI G. SELVAM (KANCHEEPURAM): Hon. Speaker, Sir, I thank you for giving me this opportunity to raise an urgent matter of public importance pertaining to livelihood issue of workers in Kancheepuram Parliamentary Constituency there are more than 500 poor workers working in Padma Chemicals Limited located in Chunampet in my Kancheepuram Constituency. They are not paid even minimum wages for their work. The workers held talks several times with the management, but the management of Padma Chemicals Limited do not take care for their workers and handle them with indifferent attitude.

So, I humbly request the hon. Labour Minister to intervene in the matter and take necessary action against Padma Chemicals Limited for not paying proper wages and ensure that the company provides proper wages to the workers for their work so that the livelihood and welfare of the workers can be protected.

MATTERS UNDER RULE 377

माननीय अध्यक्ष : माननीय सदस्यगण, नियम 377 के अधीन मामलों को सभा पटल पर रखा जाए। जिन सदस्यों को नियम 377 के अधीन मामलों को आज उठाने की अनुमति दी गई है व जो उन्हें सभा पटल पर रखने के इच्छुक हैं, वे 20 मिनट के भीतर मामले के पाठ को व्यक्तिगत रूप से सभा पटल पर भेज दें।

केवल उन्हीं मामलों को सभा पटल पर रखा माना जाएगा जिनके लिए मामले का पाठ निर्धारित समय के भीतर सभा पटल पर प्राप्त हो गया है। शेष को व्यपगत माना जाएगा।